

## **West Bengal Appropriation Act, 1953**

**11 of 1953**

**[31 March 1953]**

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## **West Bengal Appropriation Act, 1953**

**11 of 1953**

**[31 March 1953]**

### PREAMBLE

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1954.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1954;

It is hereby enacted as follows:-

1 For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 18th March, 1953, Part IVA, page 370; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of the West Bengal Legislative Assembly held on the 20th March, 1953; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of the West Bengal Legislative Council held on the 30th March, 1953.

### **1. Short title :-**

This Act may be called the West Bengal Appropriation Act, 1953.

### **2. Issue of Rs. 75,11,52,001 out of the Consolidated Fund of**

## West Bengal for the year 1953-54 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees seventy-five crores, eleven lakhs, fifty-two thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1954, in respect of the services specified in column 2 of the Schedule.

### **3. Appropriation :-**

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1954.

#### **SCHEDULE 1**

#### **SCHEDULE**

#### **SCHEDULE (See sections 2 and 3)**

<b>1</b>	<b>2</b>	<b>3</b>		
<b>Grant No.</b>	<b>Services and purposes.</b>	<b>Sums not exceeding</b>		
		<b>Voted by the Legislative Assembly.</b>	<b>Charged on the Consolidated Fund.</b>	<b>Total.</b>
		<b>Rs.</b>	<b>Rs.</b>	<b>Rs.</b>
	A-Direct Demand on the Revenue			
1	4-Taxes on Income other than Corporation Tax	3,55,000		3,55,000
2	7-Land Revenue	42,73,000		42,73,000
3	8-State Excise Duties	40,18,000		40,18,000
4	9-Stamps	7,17,000		7,17,000
5	10-Forest	68,28,000		68,28,000
6	11-Registration	18,20,000		18,20,000
7	12-Charges on account of Motor Vehicles Acts		4,50,000	4,50,000
8	13-Other Taxes and	17,00,000		17,00,000

8	13-Other Taxes and Duties	17,00,000		17,00,000
	C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
9	7-Interest on works for which Capital Accounts are kept.		11,83,000	11,83,000
10	XVII-Irrigation-Working expenses	22,21,000		22,21,000
	18-Other Revenue expenditure financed from Ordinary Revenues.	86,80,000		86,80,000
	18(1)-Other Revenue expenditure finance from Famine Insurance Fund.			
	H-Civil Works and Miscellaneous Public Improvements.			
	51A-Interest on Capital Outlay on Multipurpose River Schemes. . .		39,26,000	39,26,000
	51B-Other Revenue expenditure connected with Multipurpose River Schemes.	3,30,000		3,30,000
	CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.			
	68-Construction of Irrigation, Navigation, Embankment and Drainage Works.	22,000		22,000
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements			

	outside the Revenue Account.			
	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	3,95,00,000		3,95,00,000
	Total-Grant No. 10	5,07,53,000	39,26,000	5,46,79,000
	E-Debt Services			
11	22-Interest on Debt and other obligations	1,000	24,13,000	24,14,000
12	23-Appropriation for Reduction or Avoidance of Debt.		26,63,000	26,63,000
	F-Civil Administration			
13	25-General Administration-General Administration	2,37,00,000	8.37.000	2,45,37,000
14	27-Administration of Justice	79,41,000	27.29.000	1,06,70,000
15	28-Jails and Convict Settlements	89,84,000		89,84,000
16	29-Police	5,88,82,000		5,88,82,000
17	30-Ports and Pilotage	7,89,000		7,89,000
18	36-Scientific Departments	1,04,000		1,04,000
19	37-Education	4,52,09,000		4,52,09,000
20	38-Medical	3,52,63,000	60,000	3,53,23,000
21	39-Public Health	1,15,92,000		1,15,92,000
22	40-Agriculture-Agriculture	2,29,74,000		2,29,74,000
	FF-Civil Administration-Capital Account outside the Revenue Account.			
	71-Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	1,02,000		1,02,000
	Total-Grant No. 22	2,30,76,000		2,30,76,000

	F-Civil Administration			
23	40-Agriculture-Fisheries	18,50,000		18,50,000
24	41-Veterinary	21,80,000		21,80,000
25	42-Co-operation	20,44,000		20,44,000
26	43-Industries - Industries	27,92,000		27,92,000
	FF-Civil Administration-Capital Account within the Revenue Account.			
	43A-Capital Outlay on Industrial Development within the Revenue Account.			
	H-Civil Works and Miscellaneous Public Improvements.			
	52A-Other Revenue Expenditure connected with Electricity Schemes.	1,49,000		1,49,000
	XLI-Receipts from Electricity Schemes-Working Expenses.	14,62,000	4,18,000	18,80,000
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.			
	53-Capital Outlay on Electricity Schemes met out of Revenue.	5,57,000		5,57,000
	FF-Civil Administration-Capital Account outside the Revenue Account.			
	72-Capital Outlay on Industrial Development outside the Revenue Account.	3,15,000		3,15,000
	HH-Capital Account			

	of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
	81A-Capital Outlay on Electricity Schemes outside the Revenue Account.	13,07,000		13,07,000
	Total-Grant No. 26	65,82,000	4,18,000	70,00,000
	F-Civil Administration			
27	43-Industries-Cottage Industries	14,36,000		14,36,000
	FF-Civil Administration-Capital Account outside the Revenue Account.			
	72-Capital Outlay on Industrial Development outside the Revenue Account-Cottage Industries.	2,00,000		2,00,000
	Total-Grant No. 27	16,36,000		16,36,000
	F-Civil Administration			
28	43-Industries-Fisheries			
29	43-Industries-Cinchona	31,57,000		31,57,000
30	47-Miscellaneous Departments	63,46,000		63,46,000
	H-Civil Works and Miscellaneous Public Improvements.			
31	50-Civil Works	4,97,45,000	13,37,000	5,10,82,000
	J-Miscellaneous			
32	54-Famine	29,05,000		29,05,000
33	54A-Territorial and Political Pensions			
34	54B-Privy Purses and allowances of Indian Rulers	1,73,000		1,73,000
35	55-Superannuation	1,16,94,000	2,20,000	1,19,14,000

	allowances and Pensions			
	JJ-Miscellaneous Capital Account within the Revenue Account.			
	55A-Commutation of Pensions financed from Ordinary Revenues.	14,95,000	1.00,000	15,95,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	83-Payments of commuted value of Pensions			
	Total-Grant No. 35	1,31,89,000	3,20,000	1,35,09,000
	J-Miscellaneous			
36	56-Stationery and Printing	50,83,000		50,83,000
37	57-Miscellaneous-Miscellaneous	1,73,16,000	28.57.000	2,01,73,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State Works outside the Revenue Account.	1,25,25,000		1,25,25,000
	- Total-Grant No. 37	2,98,41,000	28,57,000	3,26,98,000
	E-Debt Services			
38	22-Interest on Debt and other obligations- Expenditure on displaced persons.		1,15.000	1,15,000
	J-Miscellaneous			
	57-Miscellaneous- Expenditure on displaced persons	38,69,000		38,69,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State Works	2,79,87,000	30.000	2,80,17,000

	outside the Revenue Account-Expenditure on displaced persons.			
	Deposits and Advances			
	Loans and Advances bearing interest- Loans and Advances to displaced persons.	3,57,54,000		3,57,54,000
	Total-Grant No. 38	6,76,10,000	1.45.000	6,77,55,000
	E-Debt Services			
39	22-Interest on Debt and other obligations- Community Development Projects.		40.000	40,000
	J-Miscellaneous			
	57-Miscellaneous- Community Development Projects.			
	M-Extraordinary items			
	63B-Community Development Projects	75,97,000		75,97,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State Works outside the Revenue Account-Community Development Projects.	1,03,16,000		1,03,16,000
	Deposits and Advances			
	Loans and Advances bearing interest- Community Development Projects.	37,64,000		37,64,000
	Total-Grant No. 39	2,16,77,000	40.000	2,17,17,000
	M-Extraordinary items			
40	40-Extraordinary items	1,73,01,000		1,73,01,000



40	63-Extraordinary charges in India	4,70,91,000		4,70,91,000
41	64C-Pre-partition Payments	20,94,000		20,94,000
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
42	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account- Damodar Valley Project.	10,02,56,000		10,02,56,000
43	81-Capital Account of Civil Works outside the Revenue Account.	2,95,00,000		2,95,00,000
	J-Miscellaneous			
44	XLVIA-Receipts from Road Transport Schemes- Working Expenses.	1,12,69,000	8.00,000	1,20,69,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82B-Capital Outlay on Road Transport Scheme outside the Revenue Account.	27,55,000		27.55,000
	Total-Grant No. 44	1,40,24,000	8.00.000	1,48,24,000
45	85A-Capital Outlay on Schemes of State Trading.	1		1
	Public Debt			
46	Floating Debt		2,00,00,000	2,00,00,000
	Loans from Union Government		37,68.000	37,68,000
	Total-Grant No. 46		2,37,68,000	2,37,68,000
	Deposits and Advances			
47	Interest free Advances	27,60,000		27,60,000
48	Loans and Advances	1,14,58,000		1,14,58,000

	bearing interest			
	<b>Grand Total</b>	<b>70,72,06,001</b>	<b>4,39,46,000</b>	<b>75,11,52,001</b>